

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|--------------------------|
| 1 | CONTC/0007843/2022 | REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 2 | CONTC/0007844/2022 | ROOPA MISHRA, IAS, COMMNR. CUM SECY., ST AND SC DEVELOPMENT DEPT., ODISHA SECRETAIRAT, BHUBANESWAR REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 3 | CONTC/0007845/2022 | ASWATHY S., I.A.S., SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 4 | CONTC/0007846/2022 | GHANASHYAM MEHER, I/C OF BLOCK EDUCATION OFFICER, BOUDH REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 5 | CONTC/0007847/2022 | SARASWATI KANUNGO, BLOCK EDUCATION OFFICER, CUTTACK REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 6 | CONTC/0007848/2022 | BIJAY KUMAR MISHRA, ENGNR. IN CHIEF, WATER RESOURCES, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 7 | CONTC/0007849/2022 | HEMSAGAR MAHANANDA, BLOCK EDUCATION OFFICER, NUAPADA REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 8 | CONTC/0007850/2022 | ASWATHY S., IAS, SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 9 | CONTC/0007851/2022 | ASWATHY S., IAS, SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 10 | CONTC/0007852/2022 | SHALINI PANDIT, IAS, SECY., HEALTH AND FAMILY WELFARE DEPT., ODISHA, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS | ADV. VS | // () |
| 11 | CRLMC/0004090/2022 | ASWATHY S., IAS, SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR. XX VS STATE OF ODISHA | ADV. VS | // /0 () // |

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|-----------|---------------------|---------------------------------------------|-------------------------------------|---------------------------------|
| 12 | CRLREV/0000616/2022 | RENUBALA SAHU VS STATE OF ODISHA | MANAS KUMAR CHAND VS | //0 0 // |
| 13 | WA/0001731/2022 | STATE OF ODISHA VS MANOJ KUMAR SAHOO | HARMOHAN DHAL, A.G.A. VS | // 0 // |
| 14 | WA/0001732/2022 | STATE OF ODISHA VS NATHANIEL DANI | HARIKRISHNA PANIGRAHI, A.S.C. VS | // 0 // |
| 15 | WA/0001733/2022 | STATE OF ODISHA VS PRAMOD KUMAR SAHOO | SAROJ KANTA SAMAL, A.G.A. VS | // 0 // |
| 16 | WA/0001734/2022 | STATE OF ODISHA VS JAMBESWAR DAKUA | MANOJ KUMAR KHUNTIA, A.G.A. VS | // 0 // |

ORISSA HIGH COURT

MISC CASES FILED on :17/12/2022

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|--------------------------------|--------------------------------------------|-----------------------------------------------------------|
| 1 | 1259/2022 WPC(OAC)/513/2017 | JITENDRA KUMAR SAHOO-MP | M/S SRINIBASH SATAPATHY |
| 2 | 1260/2022 WPC(OAC)/513/2017 | JITENDRA KUMAR SAHOO-MP | M/S SRINIBASH SATAPATHY |
| 3 | 2260/2022 BLAPL/10298/2022 | BINOD DAS @ D. BINOD-MP | |
| 4 | 2261/2022 BLAPL/10330/2022 | SAMIR SWAIN @ SAMEER SWAIN-MP | BISHWA RANJAN SAHU |
| 5 | 2262/2022 BLAPL/10328/2022 | SAMEER SWAIN-MP | BISHWA RANJAN SAHU |
| 6 | 2270/2022 CRLA/1100/2022 | JOSEF BARIK@GANDA-MP | DURLLABHA RANJAN MISHRA |
| 7 | 2271/2022 CRLA/395/2021 | NANDU @ RAKESH SWAIN-MP | CHITTA RANJAN DASH |
| 8 | 3176/2022 CRLMC/4001/2022 | JAYANTA ROUT-MP | PRAVASH CHANDRA JENA |
| 9 | 4047/2022 WA/1731/2022 | STATE OF ODISHA-MP | HARMOHAN DHAL, A.G.A. |
| 10 | 4048/2022 WA/1731/2022 | STATE OF ODISHA-MP | HARMOHAN DHAL, A.G.A. |
| 11 | 4049/2022 WA/1732/2022 | STATE OF ODISHA-MP | HARIKRISHNA PANIGRAHI, A.S.C. |
| 12 | 4050/2022 WA/1732/2022 | STATE OF ODISHA-MP | HARIKRISHNA PANIGRAHI, A.S.C. |
| 13 | 4051/2022 WA/1732/2022 | STATE OF ODISHA-MP | HARIKRISHNA PANIGRAHI, A.S.C. |
| 14 | 4052/2022 WA/1733/2022 | STATE OF ODISHA-MP | SAROJ KANTA SAMAL, A.G.A. |
| 15 | 4053/2022 WA/1733/2022 | STATE OF ODISHA-MP | SAROJ KANTA SAMAL, A.G.A. |
| 16 | 4054/2022 WA/1734/2022 | STATE OF ODISHA-MP | MANOJ KUMAR KHUNTIA, A.G.A. |
| 17 | 4055/2022 WA/1734/2022 | STATE OF ODISHA-MP | MANOJ KUMAR KHUNTIA, A.G.A. |
| 18 | 4056/2022 WA/1734/2022 | STATE OF ODISHA-MP | MANOJ KUMAR KHUNTIA, A.G.A. |
| 19 | 17397/2022 WP(C)/9582/2011 | DILLIP KU.BALIARSING-MP | M/S.BIBEKANANDA NAYAK |